

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 275 of 2018 &  
IA No. 1106 of 2018**

**Dated : 13<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Vedanta Limited**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Matrugupta Mishra  
Ms. Ankita Bafna

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Parichita Chowdhury for R-2

**ORDER**

**Admit.**

Issue notice to Respondents on the main appeal as well as on the I.A. No. 1106 of 2018 (Appln. for stay), returnable on 19.12.2018. Mr. Anand K. Ganesan takes notice on behalf of Respondent No.2.

List the I.A. No. 1106 of 2018 (Appln. for stay) for hearing on **19-12-2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/js*